

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA-(CAA)-93(ND)/17

IN THE MATTER OF:

M/s. TR Computers (P) Ltd. And APC Air Systems(P) Ltd .. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 12.9.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

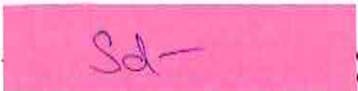
For the Petitioner/Applicant : Mr. Himanshu Harbola, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.9.2017